

**Demand for New Telephone Connections in Patna**

new measures; and

\*192. SHRIKRISHAN PRATAP SINGH:  
Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to introduce some new measures in the near future to meet the increasing demand for new telephones in Patna;

(b) if so, whether there is a provision to set up new telephone exchanges under the

(c) if so, the details thereof and the time by which the new proposals are likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) and (b). Yes, Sir.

(c) The following electronic exchanges are programmed to be commissioned at Patna for giving new connections and replacing the old exchanges.

*During the year 1989-90*

(i)	Patna Main	:	7000 lines (This will replace 6000 lines existing MAX-I exchange)
(ii)	Patliputra	:	3000 lines RLU (This will replace the existing 1800 lines MAX-II exchange).
(iii)	Patna City	:	1500 lines RLU (This will partly replace the existing 2000 lines MAX - I exchange).
(iv)	Danapur	:	500 lines RLU (This will replace the existing 500 lines MAX-II exchange).

*During the year 1990-91*

Expansion by 3000 lines E 10B equipment.

Expansion by 1000 lines of Rajendra Nagar Crossbar Exchange.

Further, 8500 lines electronic equipment has been allotted during the 8th Plan for expansion of Patna telephone system for meeting the new demand.

**Area of High National Priorities**

\*195. SHRI ABDUL HAMID :  
SHRI BHADRESWAR TANTI:

Will the PRIME MINISTER be pleased to state:

(a) whether any specific areas of High National Priorities have been identified by the working group of Technology Policy Implementation Committee; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) and (b). The Working Groups constituted by the Technology Policy Implementation Committee (TPIC) had identified

the following areas of national importance:

- Design Engineering Consultancy
- Fiscal Policy
- Technology Forecasting
- Technology Development Fund
- International R & D Collaborations
- Technology absorption
- Technology Data Bank
- Technology Assessment & Evaluation
- Recycling of Wastes
- Technology Monitoring
- Industrial Property Rights
- Development Contracts
- Environmental Hygiene

[*Translation*]

### **Electronic Component Manufacturing Units in U.P.**

\*196. SHRI HARISH RAWAT : Will the PRIME MINISTER be pleased to state.

(a) whether letters of intent and licences to Uptron and Hiltron have been issued for setting up of electronic component manufacturing units in Almora and Pithoragarh districts of Uttar Pradesh;

(b) if so, the number of licences issued to them so far and number of units set up and the locations thereof;

(c) whether all these units have started production; and

(d) if so, the reasons for delay in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS, AND SPACE (SHRI K.R. NARAYANAN): (a) UP Electronics Corporation (UPTRON) and UP Hill Electronics Corporation (UPHILTRON) do not hold any Letter of Intent/ Industrial Licence for manufacture of electronic components in Almora and Pithoragarh districts of Uttar Pradesh. However, UPHILTRON have obtained two Registrations one for manufacture of Electronic Quartz Clock and Movements in district Pithoragarh and the other for Solar Photovoltaic Modules and Systems at district Almora.

(b) to (d) . 20 Industrial Licences/Registrations and 21 Letters of Intent have been issued to UPTRON and UPHILTRON till March, 1989 for the manufacture of electronic items in the State of Uttar Pradesh. They are located in Kanpur, Allahabad, Lucknow, Mohanlal Ganj, Nainital, Meerut, Tehri Garhwal, Ghaziabad, Sahibabad and Almora. Production has been reported to Department of Electronics against 18 Industrial Licences/Registrations.

[*English*]

### **Involvement of Foreign Agencies in Anti-National Activities In J & K**

\*198. SHRI JAGDISH AWASTHI: Will the Minister of HOME AFFAIRS be pleased to state: